

17.8.95

Hon. Dr. R.K. Saxena, J.M.
 Hon. Mr. S. Dayal, A.M.

None is present for the applicant while
 Km. Sadhana Srivastava brief holder of Sri
 Amit Sthalekar counsel for the respondents
 is present. In this case the office report was
 written in the margin on 16.08.95 and the case
 is listed today. It does not appear sufficient
 notice. Adjourned to 11.09.95.

[Signature]
 A.M.

[Signature]
 J.M.

/pc/

of
 File submitted before
 Honble court on 11.9.95
 for disposal of misc-app
 no 1997 of 95.

18.9.95

11-9-95

Honble Mr. S. Das Gupta A.M.
 Honble Mr. T.L. Verma, J.M.

None for the Applicant, Sri
 Amit Sthalekar for the Respondents
 has filed a misc application
 enclosing a copy of the decision
 of Supreme Court by which
 controversy in the matter has
 already been settled. As the
 controversy is already settled,
 we do not consider it appropriate
 to adjourn this matter, even though
 learned Counsel for the Applicant
 is not present.

The order is dictated separately

See in 04504/93

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 J.M.

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 J.M.

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 A.M.